NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 28/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Trambak Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

AAIE Ste SteAcra Adooa for the Potition

Rogac Shed

ORDER

CSP No.27/230-232/NCLT/MB/MAH/2017 CSP No.28/230-232/NCLT/MB/MAH/2017 CSP No.29/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.1.2018.

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)